

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-6/99/1159/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the th 13 February, 2023

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/2023/1022 dtd. 09.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.02.2023 along with station leave permission, with the official vehicle, at own cost, from the afternoon of 11.02.2023, after completion of Lok Adalat, till the morning of 14.02.2023, before Court hours.** The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/1160/dated

, 13-02-2023

Copy to :

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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